

14.26 hrs.

**INDUSTRIAL DISPUTES (AMENDMENT) BILL\***

(Amendment of section 15)

**Shri Ram Krishan** (Mahendernagarh): I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947."

*The Motion was adopted.*

**Shri Ram Krishan:** I introduce the Bill.

14.36½ hrs.

**COMMISSIONS OF INQUIRY (AMENDMENT) BILL\***

(Amendment of section 8)

**Shri Ram Krishan:** Sir, I beg to move for leave to introduce a Bill further to amend the Commissions of Inquiry Act, 1952.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Commissions of Inquiry Act, 1952."

*The Motion was adopted.*

**Shri Ram Krishan:** I introduce the Bill.

14.37 hrs.

**MINIMUM WAGES (AMENDMENT) BILL\***

(Amendment of the Schedule)

**Shri Ram Krishan:** Sir, I beg to move for leave to introduce a Bill further to amend the Minimum Wages Act 1948.

\*Published in the Gazette of India dated 12th December, 1958.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Minimum Wages Act, 1948."

*The Motion was adopted.*

**Shri Ram Krishan:** I introduce the Bill

14.37½ hrs.

**CONSTITUTION (AMENDMENT) BILL\***

(Amendment of the preamble and substitution of article 38)

**Shri Rajendra Singh** (Chapra): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The Motion was adopted.*

**Shri Rajendra Singh:** I introduce the Bill.

14.37½ hrs.

**CONSTITUTION (AMENDMENT) BILL\***

(Amendment of articles 136, 226, 227, 228 and 329)

**Shri Shree Narayan Das** (Darbhanga): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Extraordinary Part II—Section 2.